

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 119

IA(IBC)/921(CH)2024
In
CP(IB) No. 80/Chd/Chd/2021
(Admitted)

IN THE MATTER OF:

Kudos Chemie Ltd.

...Petitioner

Vs.

Rahul Sales Ltd.

...Respondent

Under Section: 9, IBC 2016, Regulations 13(IC)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

01.05.2024

Pooja

-Sd/-
Court Officer